

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518
IB-3131/ND/2019

IN THE MATTER OF:
M/s Jindal Stainless Ltd.
Vs.
M/s. Singhal Strips Ltd.

....Applicant

.....Respondent

SECTION
U/s 9 IBC

Order delivered on 16.04.2024

CORAM:
SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Re-notified to **10.05.2024.**

Sd/-
(Court Officer)